## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

	OHD SHARIEF TARIQ, MEMBER-J AYARAGHAVAN, MEMBER-TECHI	
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/191/2016	
NAME OF THE PETITIONER(S)	: Emirates Trading Agnecy LLC	
NAME OF THE RESPONDENT(S)	: M/s ETA engineering Ltd	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) K. new tham Kumak Athiban Vijay A. K ) Prithviraj Padi an ov Vishur Wohan	Council for R2-R4 Council for R2-R4	Athibau Poriti
S. Avan in dah For for Marl & Associates	Course for Petitioner	
) Abolik RAMAN	coursel for Pakes	Thek lim
For SRICHARAN RANNAKHBAN.		

## <u>ORDER</u>

Counsel for both the parties present. Counsel for the Respondents R7 and R8 in the application wanted to file a memo adopting the reply filed on behalf of R2 and prayed for time. At request time is enlarged. Put up on 19.09.2017 at 10.30 a.m.

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(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH.MOHD.SHARIEF TARIQ)

MEMBER (JUDICIAL)